

BIDS for Metro Airports

156. MISS MABEL REBELLO: Will the Minister of CIVIL AVIATION be pleased to state:

- (a) what are the details of the airports proposed to be privatized;
- (b) whether Foreign Airlines, such as Qatar Air, has been permitted to bid for Metro Airports in our country;
- (c) if so, the names of other airlines which are permitted; and
- (d) whether this will infringe upon our security system?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI RAJIV PRATAP RUDI): (a) The airports at Delhi, Mumbai, Chennai and Kolkata have been under consideration for restructuring through private sector participation.

(b) and (c) No bids have been invited so far.

(d) In order to ensure that there is no infringement of security systems due to restructuring of airports, it has been decided that the statutory functions like Air Traffic Control and Security will continue to be provided by Airports Authority of India. The other sovereign functions like immigration, customs etc. shall be provided by the designated Government agencies.

Modernisation of Delhi and Mumbai Airports

157. SHRIMATI BIMBA RAIKAR: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether it has been estimated that modernisation of Mumbai and Delhi airports would require an investment of Rs. 1864 crores and Rs. 2030 crores, respectively;

(b) whether Government have apprehensions over the private sector investing in such projects because of negative returns;

(c) whether the Airports Authority of India is keen to secure a Government grant as it needs compensation for losses when the principal earning assets in Mumbai and Delhi are hived off; and

(d) if so, what is Government's reaction thereto?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION
(SHRI RAJIV PRATAP RUDI): (a) No, Sir.

(b) to (d) The proposal for restructuring of Delhi and Mumbai Airports are still under consideration.

Losses due to non-checking of aircrafts

158. SHRI ABANI ROY: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether the Indian Airlines has suffered huge losses during the last few years due to delay in completion of various checks of aircrafts in the engineering bases;

(b) if so, the details thereof;

(c) whether Government have fixed/propose to fix responsibility for such losses; and

(d) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION
(SHRI RAJIV PRATAP RUDI): (a) No, Sir.

(b) to (d) Do not arise.

Route rationalisation of Air India and Indian Airlines

159. SHRI RAMA MUNI REDDY SIRIGIREDDY: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether it is a fact that the route rationalisation proposal of Air India and Indian Airlines has been shelved; and

(b) if so, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION
(SHRI RAJIV PRATAP RUDI): (a) and (b) A three-member Committee has been constituted to examine the issue of route rationalisation between Air India and Indian Airlines for their common international operations taking into account their views and keeping in view the short term/long term interests of the two airlines etc.